

GAHC010068712024



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

I.A.(Civil)/1078/2024

THE UNION OF INDIA
REP BY GENERAL MANAGER N F RAILWAY GUWAHATI ASSAM 781011

VERSUS

M/S GUWAHATI CONSTRUCTION PRIVATE LIMITED
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE
COMPANIES ACT
1956 HAVING ITS OFFICE AND PRINCIPAL PLACE OF BUSINESS AT SUREN
PARADISE
OPP. HANUMAN MANDIR
GS ROAD
ULUBARI
GUWAHATI 781007 DIST KAMRUP M ASSAM AND REPRESENTED BY ITS
DIRECTOR
SRI ASHIM KUMAR MANDAL
S/O SATYA RANJAN MANDAL

2:SMTI RITA MANDAL
W/OSRI ASHIM KUMAR MANDAL
RESIDENT OF RAJAT ENCLAVE FLAT NO. 2B
2ND FLOOR GS ROAD
ULUBARI
PS PALTAN BAZAR
GUWAHATI 781007 KAMRUP M ASSAM
3:INDIAN BANK (ERSTWHILE ALLAHABAD BANK)
HAVING ITS CORPORATE OFFICE AT 254-260 ABBAI SHANMYGHAM SALAI
ROYAPETTAH
CHENNAI 600014 WITH BRANCH OFFICE S.R.C.B ROAD
FANCY BAZAR
GUWAHATI 781001 DIST KAMRUPM ASSAM THROUGH THE BRANCH
MANAGER

4:THE STATE OF ASSAM

REPRESENTED BY THE COMMISSIONER AND SECRETARY TO THE GOVT.
OF ASSAM
REVENUE DEPARTMENT
DISPUR GUWAHATI 781005
5:THE DEPUTY COMMISSIONER

KAMRUPM GUWAHATI 781036
6:GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY
STATEFED BUILDING
BHANGAGARH
GUWAHATI 781005

Advocate for : MR. B CHAKRAVARTY
Advocate for : appearing for M/S GUWAHATI CONSTRUCTION PRIVATE
LIMITED

BEFORE
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

ORDER

08.04.2024

Heard Mr. B Chakravarty, learned counsel for the applicant.

Issue Notice.

Applicant shall take steps for service of notice on the respondent nos. 1,2 and 3 by registered post with A/D and other usual process.

In regard to service of notice on the respondent nos. 4,5 and 6, it is submitted by the learned counsel for the appellant that the learned Standing Counsel on behalf of the said respondents have been informed.

List after four weeks.

Till returnable date, both sides shall maintain status quo as on today in respect of the suit property.

JUDGE

Comparing Assistant